

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 31(ND)2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President


SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 1.08.2016

NAME OF THE COMPANY: Anil Goyal & Ors.  
Vs.

M/s. Kalyan Polypacks Ltd. & Ors.

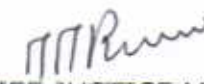
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	KRISHNENDU DATTA	ADV S	PETITIONERS	
2.	SANJANA SADHY			

**Order**

Ld. Counsel for the Petitioner states that some connected matters are pending consideration before the Mediation Centre of the Hon'ble High Court of Delhi, which may take 2/3 weeks.

Accordingly, the hearing is deferred to 23.8.2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

01.08.2016  
(P.K. Sud)